COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-EIGHTH REPORT (Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixty-eighth Report.
- 2. The Committee met on the 23rd August, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 27th August, 1965.
- 3. The Members whose resolutions had been included in the List of Business for the 27th August, 1965 had been invited to present their views on the resolutions before the Committee. Shri P. R. Chakraverti attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:--
 - (1) Resolution regarding Prices of essential commodities.
 - (2) Resolution regarding Diplomatic relations with other countries. 1 hour.
 - (3) Resolution regarding Development of rural industries. 1 hour
 - (4) Resolution regarding Food situation.

NEW DELHI:

August 23, 1965, Bhadra 1, 1887 (Saka). S. V. KRISHNAMOORTHY RAO,

Chairman.

Committee on Private Members' Bills and Resolutions.